

### Transparency in JEE

3464. SHRI S. ANBALAGAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that conducting of Joint Entrance Examination (JEE) by Indian Institutes of Technology (IITs) is lacking transparency;

(b) if so, the details thereof including the complaints/RTI applications received by Government and IITs during each of the last three years;

(c) the steps proposed to be taken by the Central Government to make JEE more transparent;

(d) whether the current syllabus and methods of JEE are over burdening the candidates as it is not strictly as per CBSE classes XI and XII curricula; and

(e) if so, the details thereof and the steps proposed to be taken from this year onwards to make JEE strictly as per CBSE syllabus?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) No, Sir. The Joint Entrance Examinations (JEE) conducted by the Indian Institutes of Technology (IITs) are fully transparent as all information relating to cut-off marks, aggregate marks with marks obtained in each subject and also the marks obtained by the toppers in each category are made available to the candidates by posting at the JEE website on 1st August of each year. The Ministry and the JEE offices receive complaints/RTI applications from various quarters on different issues including some from the candidates or their parents regarding individual cases of non-selection or not getting the Institutes/streams of their choice. All complaints/applications are duly replied.

(d) and (e) It is not correct to say that the syllabus and methods of JEE are over burdening to the candidates. JEE cannot be as per CBSE syllabus only, since the students belonging to other State Boards also write the examination every year. JEE syllabus includes mostly the CBSE syllabus and also the syllabi of other State Boards. There may be minor differences, but the syllabus of JEE is less than that of CBSE and includes only whatever is considered common to CBSE and the syllabi of the other State Boards of the country.

### Establishment of colleges in Madhya Pradesh

†3465. MISS ANUSUIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Central Government has made a provision to set up 39 excellent colleges in Madhya Pradesh;

(b) if so, whether it is also a fact that the Central Government wants to bear only one-third of the total amount to set up these colleges whereas the State Government has to bear two-third for the same;

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†Original notice of the question was received in Hindi.

(c) whether the State Government has requested the Central Government to provide whole of the amount citing its inability to bear the two-third amount; and

(d) if so, the action taken by the Central Government so far to set-up excellent colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) There is proposal to launch a new scheme with Central State funding for establishment of one model degree college at an estimate cost of Rs. 8.00 crore, in each of the 374 identified educationally backward districts (including 39 districts in Madhya Pradesh) having Gross Enrolment Ratio (GER) for higher education lower than the national GER. For colleges to be set up in districts not falling in Special Category States, the Central Government shall bear one-third of the capital cost (excluding the cost of land which shall be provided by the State Government), while the remaining two-third of the capital cost, and the entire recurring expenditure shall be borne by the concerned State Government.

(c) No, Sir.

(d) Does not arise.

#### **Problem of crediting scholarships**

3466. SHRI SYED AZEEZ PASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether he is aware that the scholarships is not being credited to the accounts of the students though their names appear in the web list of concerned channelising agencies of different States;

(b) if so, what are the remedial measures taken by the concerned authorities;

(c) whether his Ministry has started a scheme to help minority students for higher technical research studies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Ministry of Human Resource Development does not disburse scholarships through channelizing agencies in the States as is being done by Ministry of Minority Affairs. In the two scholarship schemes of this Ministry, the scholarship is disbursed electronically into the bank accounts of the students

(b) Does not arise in view of (a) above.

(c) The Ministry of Human Resource Development does not have any scheme specifically for minority community students in the field of higher education.

(d) Does not arise in view of (c) above.